12:14 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following Message received from the Secretary of Rajya Sabha:—

'In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Advocates (Amendment) Bill, 1965, which has been passed by the Rajya Sabha at its sitting held on the 3rd November, 1965.'

12.14½ hrs.

ADVOCATES (AMENDMENT) BILL

Secretary: Sir, I lay on the Table of the House the Advocates (Amendment) Bill, 1965, as passed by Rajya Sabha.

12.14½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-SECOND REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Seventy-second Report of the Committee on Private Members' Bills and Resolutions.

Shri Hem Barua (Gauhati): May I congratulate you, Sir, on your entering into a pact with the Russia Ambassador here in Delhi to live long? God bless you for a long life!

Mr. Speaker: That is his wish. I have not said anything and no report has been made in that respect.

Shri Hari Vishnu Kamath (Hoshangabad): The House wants...

Mr. Speaker: I have no desire to live so long—I would not like to. I have had long enough span.

Shri Hari Vishnu Kamath: But we want you and the world wants you.

12.15 hrs.

METAL CORPORATION OF INDIA (ACQUISITION OF UNDERTAKING) BILL*

The Minister of Steel and Mines (Shri Sanjiva Reddy): Sir, I beg to move for leave to introduce a Bill to provide for the acquisition of the undertaking of the Metal Corporation of India Limited for the purpose of enabling the Central Government in the public interest to exploit, to the fullest extent possible, zinc and lead deposits in and around the Zawar area in the State of Rajasthan and to utilise those minerals in such manner as to subserve the common good.

Mr. Speaker: Motion moved:

"That leave be granted to introduce a Bill to provide for the acquisition of the undertaking of the Metal Corporation of India Limited for the purpose of enabling the Central Government in the public interest to exploit, to the fullest extent possible, zinc and lead deposits in and around the Zawar area in the State of Rajasthan and to utilise those minerals in such manner as to subserve the common good."

Shri S. M. Banerjee *rose*—

Mr. Speaker: Does he want to oppose the introduction?

Shri S. M. Banerjee (Kanpur): Yes, Sir. The Metal Corporation of India (Acquisition of Undertaking) Bill is being moved in this House and a statement regarding Ordinance will also be laid on the Table after this. I may inform this House that there were some negotiations going on bet-

*Published in Gazette of India Extraordinary, Part II, section 2, dated 10-11-65.